

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 54 of 2020

IN THE MATTER OF:

AI-Sami Agro Products Pvt. Ltd. & Ors.

...Appellants

Versus

Duan Hongli & Anr.

...Respondents

Present:-

For Appellant: Mr. Rahul Chitnis, Advocate

For Respondent: None

ORDER
(Virtual Mode)

22.12.2020 At request of Mr. Rahul Chitnis Learned Counsel for the Appellant, four weeks-time is granted from today to explore the possibility of settlement and to inform this Tribunal.

The Office of the Registry is directed to List the matter on **21st January, 2021.**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

R N/nn/